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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Papers to be laid on the Table.

Shri Suresh Prabhu

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHU): I beg to lay on the Table a copy of the White Paper on Indian Railways (Hindi and English versions).

[Placed in Library. See No. LT 1819/16/15]

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (प्रो. सावर लाल जाट): अध्यक्ष जी, सुश्री उमा भारती जी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

1. (एक) ब्रह्मपुत्र बोर्ड, गुवाहाटी के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा

अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) ब्रह्मपुत्र बोर्ड, गुवाहाटी के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक

प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

2. उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला

विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 1820/16/15]

भायी उद्योग और लोक उद्यम मंत्री (श्री अनन्त गंगाराम गीते): अध्यक्ष जी, मैं वर्ष 2013-2014 के लिए सेंट्रल पब्लिक सेक्टर इंटरप्राइजेज के निष्पादन के बारे में पब्लिक इंटरप्राइजेज सर्वे (वाल्यूम I और II) की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT 1821/16/15]

THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ AND MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Bharat Rural Livelihoods Foundation, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

[Placed in Library. See No. LT 1822/16/15]

(2) A copy of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Social Impact Assessment and Consent) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 574(E) in Gazette of India dated 8th August, 2014 under Section 110 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013.

[Placed in Library. See No. LT 1823/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 1824/16/15]

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL):

I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bangalore, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 1825/16/15]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation, Kolkata, for the year 2013-2014.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 1826/16/15]

जल संसाधन, नदी विकास और गंगा संरक्षण मंत्रालय में राज्य मंत्री (प्रो. सावर लाल जाट): अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कम्पनी अधिनियम, 1956 की धारा 619क के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) आंध्र प्रदेश स्टेट इरीगेशन डेवलपमेंट कारपोरेशन लिमिटेड, हैदराबाद के वर्ष 2012-2013 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) आंध्र प्रदेश स्टेट इरीगेशन डेवलपमेंट कारपोरेशन लिमिटेड, हैदराबाद का वर्ष 2012-2013 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 1827/16/15]

(3) (एक) बेतवा रिवर बोर्ड, झांसी के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) बेतवा रिवर बोर्ड, झांसी के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library. See No. LT 1828/16/15]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund Organisation, Mumbai, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 1829/16/15]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Maritime University, Chennai, for the year 2012-2013.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Maritime University, Chennai, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 1830/16/15]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Highway Engineers, Noida, for the year 2013-2014, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Highway Engineers, Noida, for the year 2013-2014.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 1831/16/15]

(7) A copy of the Notification No. S.O. 2597(E) (Hindi and English versions) published in Gazette of India dated 8th October, 2014 making certain amendments in the Notification No. S.O.689(E) dated 4th April, 2011 issued under sub-section (2) of Section 2 of the National Highways Act, 1956.

[Placed in Library. See No. LT 1832/16/15]